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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 383/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th January 2018, 10.30 A.M

Name of the Company	Sri Sandip Das -Vs- K.D. Digital Signature Solution Pvt Ltd.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

CS SIDDHARTH MURARKA, Pcs } R 1-7
CS ABHISHEK NAGEE, Pcs } Petitioners
Abhijit 15/01/18

Mr. PRASBNJIT BURMAN, Adv } for Petitioners.
Mrs. PUJA BERIWAAL, Adv }
Rij & Ben 15-01-18

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 7 is present.

Both the parties have filed their written submissions.

List it on 15/02/2018 for arguments.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)